

GOVERNMENT OF INDIA  
MINISTRY OF COAL

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1437**  
**TO BE ANSWERED ON 09.03.2017**

**Reservation of Lignite Blocks**

**1437. DR. KIRIT P. SOLANKI:**

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has received proposals from the Government of Gujarat for prior approval of reservation of four lignite blocks at Lakhpat-Punharajpur, Damlai-Padal, Ghala, Bodhan, Pithor, Deheli, etc. (EFG Block) under section 17 A (2) and 2A of MMDR Act in favour of Gujarat Mineral Development Corporation Limited; and
- (b) if so, the details thereof and the action taken by the Union Government thereon, proposal-wise?

**ANSWER**

**MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER, NEW &  
RENEWABLE ENERGY AND MINES**

**(SHRI PIYUSH GOYAL)**

(a) to (b) Ministry of Coal (MOC) has received proposals from the Government of Gujarat for approval of reservation of four lignite blocks under section 17A (2) of Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act) in favour of Gujarat Mineral Development Corporation Limited(GMDC).

The said proposals of Government of Gujarat was examined and accordingly the Ministry has accorded the approval for the following lignite blocks for reservation under provision of Section 17 (A) (2) of MMDR Act 1957 in favour of GMDC:-

1	1400 hectare area of Damlai	MOC's approval conveyed to GoG vide letter no 11033/09/2015-CA-II dated 24.06.2016
2	3015 hectare area of EFG	MOC's approval conveyed to GoG vide letter no 11033/09/2015-CA-II dated 17.02.2016
3	1600 hectare area of Ghala lignite blocks	MOC's approval conveyed to GoG vide letter no 11033/09/2015-CA-II dated 24.06.2016
4	2973 hect. Area of village Lakhpat and Punharajpur	MOC's approval conveyed to GoG vide letter no 11033/09/2015-CA-II dated 07.12.2016

No other proposal from Government of Gujarat for reservation of lignite blocks is pending with the Ministry.

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